14.14 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

> (i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 30th March, 1967, adopted the following motion in regard to the Committee on Public Accounts:—

"That this House concurs in the recommendation of the Lok Sabha that the Raiya Sabha do agree to nominate seven members from the Raiya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 31st March, 1968 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 6th April, 1967, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee:—

- 1. Shrimati Devaki Gopidas
- 2. Shri P. K. Kumaran
- 3. Shri Om Mehta
- 4. Shri Gaure Murahari
- 5. Shri M. C. Shah
- 6. Dr. M. M. S. Siddhu
- 7. Shri B. K. P. Sinha.
- (ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 30th March, 1967, adopted the following motion in regard to the Committee on Public Undertakings:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate five members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term ending on the 31st March, 1968 and do proceed to elect, in such manner as the Chairman may direct, five members of the House to serve on the said Committee."

- I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha h.id on Thursday, the 6th April, 1967, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committe:—
 - 1. Shri Arjun Arora
 - 2. Shri V. M. Chordia
 - 3 Shri Banka Behary Das
 - 4. Miss Mary Naidu
 - Shri Awadheshwar Prasad Sinha'.

14.15 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

(1) FORTIETH REPORT AND MINUTES

Secretary: The Fortieth Report of the Committee on Public Undertakings of the Third Lok Sabha was present of the Chairman of the Committee to the Speaker on the 3rd March, 1967. The Speaker ordered printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business. I lay on the Table a copy of this Report.

I also lay on the Table the Minutes of the sittings of the Committee on Public Undertakings relating to 32nd to 40th Reports.